

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-430(PB)/2017**

**IN THE MATTER OF:**

Sonarg Plastics Pvt. Ltd.

.... Applicant/petitioner

Vs.

Shilpi Cable Technologies Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.12.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

For the Applicant/petitioner : Ms. Manisha T. Karia, Ms. Saumya,  
Ms. Nidhi Nagpal, Mr. Shashank Mangal,  
Advs.

For the Respondent : Mr. Abhinav Vasisht, Senior Advocate  
Mr. Sumit K. Batra, Ms. Priya Chauhan,  
Advocates

**ORDER**

For Order, see (IB)-563 (PB)/2017.

19.12.2017  
V.Sethi